

The Minister of Information and Broadcasting (Dr. Keskar): (a) Three of the documentaries released by the Films Division deal entirely with Kerala while six others include sequences or shots of Kerala. In addition, twenty-six of the newsreels released by the Division till the end of June 1955, carried news items relating to Kerala.

(b) Subjects for production of documentaries and newsreels are not selected on a linguistic basis. The programme for documentaries is drawn up in consultation with the various Ministries of the Government of India and subjects are selected according to their importance for educational and cultural publicity.

For the newsreels, events and functions are covered on the basis of their news value.

Steel

*45. { **Shri Raghunath Singh:**
Seth Govind Das :

Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the production of steel in India has decreased this year as compared to 1954?

The Deputy Minister of Commerce and Industry (Shri Kanungo): No, Sir. The production of finished steel during the first five months of 1955 was 532, 903 tons as against 518, 231 tons during the corresponding period in 1954.

Low-Income Group Housing Scheme

*46. **Shri S. C. Samanta:** Will the Minister of Works, Housing and Supply be pleased to refer to the answer given to Starred Question No. 1647 on the 29th March, 1955 and state:

(a) the amount of loan sanctioned to the West Bengal Government under the Low-Income Group Housing Scheme;

(b) the number of schemes which have been put forward; and

(c) whether any time limit has been prescribed for spending the amount?

The Minister of Commerce (Shri Karmarkar): (a) Rs. 2 crores.

(b) The loan amount can be disbursed by the State Government to Cooperatives and individuals and to local bodies for housing their low-paid staff. The West Bengal Government does not have to refer every individual application for loan to the Central Government.

(c) The State Government are expected to spend the amount within the current Plan period i.e. by the end of March, 1956.

Village Industries

*47. **Chaudhuri Muhammed Shafiq:** Will the Minister of Production be pleased to state:

(a) whether the Government of India propose to give grants and loans to States during the current year for the development of village industries;

(b) if so, the total amount to be given to each State and the names of the industries for which the amount is being given; and

(c) the period for which this aid would be given?

The Deputy Minister of Production (Shri Satish Chandra): (a) Yes, Sir.

(b) No specific amount has been earmarked for each State Government. A statement giving information about industries for which funds have so far been sanctioned is laid on the Table of the House. [See Appendix I, annexure No. 6].

(c) The present funds will be normally operative till the end of current financial year. Such assistance (as is considered necessary) is however, intended to be given in future years also.

Displaced Persons in Tripura

*48. **Shri Biren Dutt:** Will the Minister of Rehabilitation be pleased to lay a statement on the Table of the House showing:

(a) the number of displaced persons in Tripura who have received agricultural loans on the West Bengal Scale upto June, 1955;

(b) the difference between the Tripura Scale and the West Bengal Scale; and

(c) the percentage of displaced persons in Tripura who will be benefited by the introduction of the West Bengal Scale?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (c). It was decided in March 1955 that the same ceiling in the matter of Agricultural loans would be applied to Tripura and to the other States in the Eastern Region as obtaining in West Bengal. Before loans are, however, sanctioned each case will be examined on merit.

(b) A statement is being placed at the Table of the Sabha. [See Appendix I, annexure No. 7].